

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.236
CP/2(AHM)2024

Proceedings under Section Sec.213 of CA 2013

IN THE MATTER OF:

Banthia Consultancy

.....Applicant

V/s

Toray Kusumgar Advanced Textile Private Limited & Other

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Dhiren Dave, Adv.

For the Respondent

: Mr. Kunjal Dalal, Adv. for R-9

Mr. Trushit Shah, Adv. for R-8

Mr. Chanakya Bhavsar, Adv.

ORDER

Respondents are directed to file reply within one-week.

List for further consideration on 01.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)